



OFFICE OF DISTRICT LEGAL SERVICES AUTHORITY, SOUTH 24 PARGANAS

Notification No. 6/DLSA/South 24 Parganas , 2021 Dated. 13.07.2021

Considering the severity of Covid-19 Pandemic and unavailability of public transport, the earlier Notifications No.1 & 2 dated.12.04.2021, are modified to the extent that, **last date** for submission of applications in process of empanelment of legal aid lawyers is extended to **30.07.2021**, which was earlier mentioned as 12.07.2021. Other part of the order remains unchanged.

Inform all concerned accordingly.

Sd/-

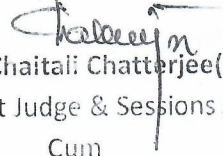
(Smt. Chaitali Chatterjee(Das))

District Judge & Sessions Judge
Cum
Chairman
District Legal Services Authority
South 24 Parganas

Memo no.1791 (8)/DLSA/South 24 Parganas , 2021 Dated. 13.07.2021

Copy forwarded for information and necessary action:

- 1) The Secretary, Alipore Bar Association/ Alipore Criminal Court Bar Association/ Sealdah Bar Association.
- 2) The Addl. Chief Judicial Magistrate, Sealdah
- 3) The Principal Magistrate, JJB, South 24 Parganas
- 4) The President District Consumer Dispute Redressal Commission, Kolkata Unit- III
- 5) The C.E.O. Auqaf Board, West Bengal
- 6) The Joint Registrar, Central Administrative Tribunal (CAT)
- 7) The System Officer , Alipore Judges Court, Alipore.....for uploading official website
- 8) The Sherestadar, Alipore Judges Court for displaying in official notice board.


(Smt. Chaitali Chatterjee(Das))
District Judge & Sessions Judge
Cum
Chairman
District Legal Services Authority
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